NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.09.2020 (FRIDAY)

COURT – II (VIRTUAL MODE)

<u>10:30 AM</u>

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1415 of 2019	Narayan Singh Pathania Vs. Valuelabs LLP & Anr.	Samudra Sarangi	Ankur Goyal
2.	Comp. App. (AT) (Ins) No. 349 of 2020	Deepak Parasuraman & Anr. Vs. Sripriya Kumar & Anr.	Shruti Munjal	Vijay Kumar-R1 Sripriya Kumar-IRP Goutam Shiv Shankar-R2
3.	Comp. App. (AT) (Ins) No. 588 of 2020	Devesh S. Amin Vs. Kalon Beauty and Healthcare Services LLP	Anushree Kapadia	
4.	Comp. App. (AT) (Ins) No. 589 of 2020	Kotak Mahendra Bank Ltd. Vs. Unity Infraprojects Ltd. Through its Resolution Professional	Himanshu Bhushan	

For Hearing

5.	Comp. App. (AT) (Ins) No. 320 of	Manasi Indrajit Wadkar Vs.	Abhishek Baid	Rohan Agarwal-R1 Mamta Binani
	2020	Andhra Bank & Anr.		Sandeep Bajaj-R2

<u>02:00 PM</u>

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Hearing

6.	Comp. App. (AT)	Baby Mathew & Anr.	Manisha Chaudhary	Manoj Menon-R1 to
	No. 82 of 2020	Vs.		R4
	& I.A No. 1344	Mar Jacob Thoomkuzhy & Ors.		
	of 2020			
		With		

7.	Comp. App. (AT) No. 98 of 2020	Biju George & Ors. Vs. Jeevan Telecasting Corporation Ltd & Ors.	Shivam Narang	Prince Jose Manisha Chaudhary- R1 & R6

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By the order of Hon'ble Acting Chairperson

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

-sd/-Registrar